

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 30th July, 2014

ORDER

No.HC.XLV-131/2014/ 1324 /PM&P ### Hon'ble the Chief Justice has been pleased to direct the following hierarchy and reporting authority for the officers in the Computer Section of the Principal Seat of the Gauhati High Court-

Registrar (Judicial & IT)

Systems Analyst

Programmers

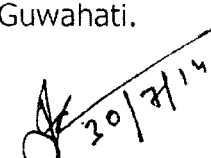
By Order etc

JOINT REGISTRAR (PM&P)

Memo No.HC.XLV-131/2014/ 1325 - 1352 /PM&P dated 30.07.2014.

Copy to-

1. The Registrar (Vigilance)/Registrar (Judicial & IT)/Registrar (Admn)/ Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
2. The Joint Registrar (Admn-I)/Joint Registrar (Recruitment)/Joint Registrar (Vigilance)/Joint Registrar (Judicial), Gauhati High Court, Guwahati, for information.
3. The Deputy Registrar (Bench) & OSD Recruitment/Deputy Registrar (G & C)/Deputy Registrar (Protocol)/Deputy Registrar (Finance)/Deputy Registrar (Apptt)/Deputy Registrar(Judicial-II)/Deputy Registrar (Admn-I)/Deputy Registrar (Admn-II), Gauhati High Court, Guwahati, for information.
4. The Assistant Registrar (Admn-I)/Assistant Registrar (Admn-II)/ Assistant Registrar (Protocol)/ Assistant Registrar (Judicial-II)/ Assistant Registrar(PM&P)/ Assistant Registrar(Apptt)/ Assistant Registrar(Finance)/ Assistant Registrar(Judl-IV), Gauhati High Court, Guwahati, for information.
5. The Systems Analyst, Gauhati High Court, Guwahati, for information.
6. The Programmers, Gauhati High Court, Guwahati, for information.
7. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


JOINT REGISTRAR (PM&P)

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 30th July, 2014

ORDER

No.HC.XLV-131/2014/ 1353 /PM&P ### Hon'ble the Chief Justice has been pleased to direct the following hierarchy and reporting authority for the IT personnel engaged under eCourts Project in the Gauhati High Court and the Subordinate Courts-

District & Sessions Judge of the respective district

Central Project Coordinator, Gauhati High Court (CPC)

Senior Systems Officer, Gauhati High Court

Systems Officer, District Court

Systems Officer, Gauhati High Court

Systems Assistant, District Court

Systems Assistant, Gauhati High Court

By Order etc

JOINT REGISTRAR (PM&P) & CPC

Memo No.HC.XLV-131/2014/ 1354 - 1377 /PM&P dated 30.07.2014.

Copy to-

1. The Registrar (Vigilance)/Registrar (Judicial & IT)/Registrar (Admn)/ Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima, for information & circulation.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, for information & circulation.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, for information & circulation.
5. All District & Sessions Judges, Assam, for information.
6. The Technical Director, NIC, Assam State Centre & eCourts Project Coordinator, Dispur, asm-sumitav@nic.in, for information.
7. The Systems Analyst, Gauhati High Court, Guwahati, for information.
8. All Systems Officers engaged under eCourts Project, for information.
9. All Systems Assistants engaged under eCourts Project, for information.

JOINT REGISTRAR (PM&P)